

[Shri B. R. Bhagat]

Limited and its amalgamation with the Bank of Maharashtra Limited published in Notification No. S.O. 1293 dated the 31st May, 1961. [Placed in Library, See No. LT-3057/61.]

(i) Scheme for the reconstruction of the Wankaner Bank Limited and its amalgamation with the Devkaran Nanjee Banking Company Limited published in Notification No. S.O. 1360 dated the 12th June, 1961. [Placed in Library, See No. LT-3058/61.]

12.03 hrs.

NOTE ON SUGAR POSITION AND EXPORTS

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table a note on sugar position and exports.

Shri Khushwaqt Rai (Kheri): You had directed the Minister to supply all the information that was asked for in the supplementaries. All that information has not been supplied. Only the information that was given in answer to the questions has been supplied.

There are four aspects which are to be considered: production, distribution.....

Mr. Speaker: The hon. Member is arguing. Does he want to put off his discussion today?

Shri Khushwaqt Rai: No, Sir.

Shri S. L. Saksena (Maharajganj): More time should be given.

Shri Khushwaqt Rai: I want the time to be extended.

Mr. Speaker: If he is not satisfied that all the information that he wants

has been given, does he want this discussion to be put off?

Shri Khushwaqt Rai: I do not want it to be put off. I only wanted to point out that all the information was not given.

Mr. Speaker: There is no purpose. Let him say all that in the discussion.

Shri A. M. Thomas: All the relevant information has been given except the points raised by Dr. Ram Subhag Singh with regard to cost of production in other countries. We have not got the factual data. How can we give it?

Shri S. L. Saksena: This is a very important question affecting millions of cane-growers. Will you extend the time for discussion?

Mr. Speaker: Let me see. If the House is willing to sit, I am always willing. Does the hon. Member guarantee quorum? As soon as he speaks, he goes away.

Shri S. L. Saksena: It may be taken up at 4 O'Clock.

Mr. Speaker: I am aware this is a matter on which a number of hon. Members would like to speak. We will have one hour today, and, to avoid our adjourning for want of quorum, we shall have one hour more on another day.

Shri S. M. Banerjee (Kanpur): It may be tomorrow; otherwise we will lose the trend.

Mr. Speaker: It can be today and tomorrow, an hour each.

12.05 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTY-FIFTH REPORT

Sardar Hukam Singh (Bhatinda): I beg to present the Eighty-fifth Report of the Committee on Private Member's Bills and Resolutions.